captioned "Mao Tse-tUng" were seized from Hindi Sahitya Sammelan Press, and the Agarwal Binding Company, Allahabad on June 22, 1968. The matter is being investigated by the police authorities.

SETTING UP OF HOTELS WITH HILTON HOTELS (U.S.A.)

853. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of TOU RISM AND CIVIL AVIATION be pleased to refer to the reply to Unstarred Question No. 73 given in the Rajya Sabha on the 14th February, 1968 and state :

(a) whether Government have taken final decision on the proposal to construct a hotel in the private sector in the country in collaboration with the Hilton Hotels (U. S. A.); and

(b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) Government have informed the party that the terms proposed by them for the collaboration are not acceptable.

DEVELOPMENT OF COCHIN HARBOUR

854. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that the development of Cochin Harbour is being delayed; and

(b) if so, the reasons for the same ?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO) : (a) No, Madam.

(b) Does not arise.

ADMISSION IN CALCUTTA UNIVERSITY

855. SHRI D. THENGARI Will the Minister of EDUCATION be pleas ed to state :

(a) whether it is a fact that the Calcutta University refused to admit in the 1st Year of its Degree Course such students who have passed the Higher Secondary Examination of the Rajasthan Board; and

(b) if so, the reasons therefor ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) No, Madam. The students have been admitted subject to the condition that they will have to. pass the Pre-University examination of the Calcutta University in English before they are allowed to take Part I of its Degree Examination.

(b) The Calcutta University considers that the modified syllabus of the Rajasthan Board of Higher Secondary Examination in English is not comparable to that of the Pre-University Examination of the University.

856. [Transferred to the 22nd August, 1968.]

COMMUNAL POLITICAL PARTIES

857. SHRI GANESHI LAL CHAU-DHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number and names of the Communal Political Parties and their total number of membership in the country;

(b) what is the mode of working of these Political Communal Parties; and

(c) whether there is any proposal under Government's consideration to ban all these Communal Political Parties in the interest of the national security of the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) In the absence of any precise definition of communal political party it will not be possible to' collect the required information.

(c) Does not arise.

GRADES OF FEES CHARGED FROM SCHOOL STUDENTS IN DELHI

858. SHRI R. P. KHAITAN : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that two grades, namely Grade I and Grade II of fees are charged from the students of all the schools in Delhi;

(b) if so, the reasons therefor and since when the fees in two grades are charged;

(c) what more benefits are given to those students who pay Grade I fee as compared to those who pay Grade II fee; and